

By E-Mail/Speed Post/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/_____ /A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
Shri Naim Uddin Ahmed
District & Sessions Judge
Baksa, Mushalpur

Dated Guwahati, the August, 2022

Sub:- **Permission to avail LTC.**

Ref:- Your Letter No. No. DJ/BAK/2022/2326 dated 05.08.2022
Sir,

With reference to the above, I am directed to inform you that , you are allowed to avail LTC for the block period of 2018-2021 (**by way of carry forward**) during the Puja vacation w.e.f. 03.10.2022 to 18.10.2022 to visit Swaraj Island (Andaman & Nicobar Island) via Hyderabad along with your wife and 2 (two) children, by the shortest possible route, as per existing Rules.

Thanking you.

Yours faithfully

self

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2022/ 5855 - 5857 /A, dated 10/8/22

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Deputy Registrar (Finance), Gauhati High Court, Guwahati for information.
- ✓ 3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court

g/shon

REGISTRAR (VIGILANCE)

Poo